

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:819
ANSWERED ON:09.07.2009
FAST TRACK COURTS
Owaisi Shri Asaduddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Fast Track Courts functioning in the country as on date;
- (b) the number of cases disposed of by these courts during each of the last two years and the current year, State-wise;
- (c) whether there is any proposal to set up more Fast Track Courts in the country;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

- (a): As per the reports received from the State Governments/High Courts upto May 2009, 1237 Fast Track Courts are functional in the country.
- (b): A Statement is enclosed.
- (c) to (e): Fast Track Courts are set-up by the State Governments in consultation with the respective High Courts depending upon the need.